

subsidiaries and also in MCL, in which the equity component in the capital is very low.

(b) The amount intended to be used as fresh equity in weaker subsidiaries is as follows :

ECL	Rs. 923.60 Crores
BCCL	Rs. 979.50 Crores

(c) Considering the financial position WCL, NCL, SECL, and MCL have been identified as Healthier subsidiaries and ECL, BCCL and CCL as weaker subsidiaries.

#### Revenue of GIC and It's Subsidiaries

1226. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) the total revenue/sales of General Insurance

Corporation of India and its three subsidiaries during 1994-95 and 1995-96;

(b) the constituent break-up of Sales/Revenue of each of these subsidiaries by type of Insurance coverage provided during 1994-95 and 1995-96; and

(c) the number of Insurees (Insured parties) under each type of Insurance Coverage offered by G.I.C.'s three subsidiaries during 1994-95 and 1995-96?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) The total revenue by way of Gross Premium Income written direct in India by the General Insurance Corporation of India and its four subsidiary companies during 1994-95 and 1995-96 was Rs. 4959.44 Crores and Rs. 6047.39 Crores respectively.

(b) The requisite information is as under :

(Amount in Crores of Rupees)

Company	Fire		Marine		Miscellaneous	
	1994-95	1995-96	1994-95	1995-96	1994-95	1995-96
National	243.34	303.51	165.30	197.19	536.72	694.47
New India	415.44	497.83	230.16	263.67	878.69	1105.98
Oriental	262.21	312.57	170.56	204.94	641.58	779.07
United India	327.19	389.70	260.83	295.49	707.71	848.18

(c) The Insurance companies maintain information only policywise and not clientwise. The total number of policies issued during 1994-95 and 1995-96, is as under :

(In lakhs)

Name of the company	Number of Policies issued	
	1994-95	1995-96
National	47.09	58.70
New India	70.15	77.65
Oriental	47.27	50.48
United India	55.32	59.08

#### Fifth Pay Commission

1227. SHRI MADHAVRAO SCINDIA : Will the Minister of FINANCE be pleased to state :

(a) whether the Fifth Central Pay Commission which submitted its report on January 30, 1997 has recommended raising of retirement age for Central Government employees from 58 years to 60 years; and

(b) if so, the steps proposed to be taken to round up the angularities, with respect employees who having retired earlier are at the verge of retirement but have

not yet crossed the age of 60 years and rationalise the related issues?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) and (b) Yes, Sir. The Commission has recommended increase in the age of retirement from 58 years to 60 years, except in respect of those employees who are on extension and the personnel of the Central Police Organisations and the Armed Forces. The Government have set up an Empowered Committee to process the recommendations of the Commission. This recommendation will also be considered by this Committee.

[Translation]

#### Production of Vehicles

1228. PROF. PREM SINGH CHANDUMAJRA :  
DR. MAHADEEPAK SINGH SHAKYA :  
SHRI SURENDRA YADAV :  
SHRI RAJESH RANJAN ALIAS PAPPU  
YADAV :  
SHRI NAWAL KISHORE RAI :

Will the Minister of INDUSTRY be pleased to state:

(a) whether the production of different kinds

of vehicles has been increasing during the last three years;

(b) if so, the details thereof alongwith production capacity of cars, trucks, scooters, tractors and buses of different make in the country;

(c) the number of industrial units which have been sanctioned to undertake production of vehicles with foreign investment; and

(d) the total investment made therein?

THE MINISTRY OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir.

(b) The production of different types of vehicles in the last three years has been as follows :

	1993-94	1994-95	1995-96
Commercial Vehicles	1,41,436	1,94,999	2,59,131
Car and Jeeps	2,59,591	3,13,739	4,15,921
Three Wheelers	91,608	1,33,693	1,73,412
Two Wheelers	17,56,155	21,95,260	26,56,017
Tractors	1,37,608	1,62,900	2,10,000

According to the Association of Indian Automobile Manufacture Association, the production capacity in various automotive sectors is as under :

Commercial vehicles	-	9,18,000 per annum
Cars/Jeeps/2/3 wheelers	-	44,70,000 per annum
Tractors	-	1,71,800 per annum

(c) 15 proposals for foreign investment have been approved by the Government for manufacture of Vehicles.

(d) Details of investment of individual undertaking are not maintained by the Government centrally.

[English]

#### Manufacture of Soaps and Detergents

1229. SHRI GEORGE FERNANDES : Will the Minister of INDUSTRY be pleased to state :

(a) the number of foreign and domestic large scale industries involved in the manufacture of soaps and detergents;

(b) whether the Government propose to consider this industry exclusively for the small scale sector;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the steps taken by the Government to establish such small units in all the districts of the country?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (d) There are around 15 large-scale units engaged in the manufacturing of soaps and detergents including some units set-up with foreign equity participation.

Laundry soap is reserved for exclusive development in the small scale sector. Manufacture of toilet soaps and detergents is not reserved for the small scale sector and is de-licensed in terms of the New Industrial Policy. There is no proposal under consideration of the Government to reserve toilet soaps and detergents industries exclusively for the small scale sector.

Regulation of investment and production has been substantially liberalised under the New Industrial Policy and procedural requirements governing industrial approvals have been considerably simplified. These measures have transformed the business environment and opened up the economy to greater domestic and foreign investment. It is, therefore, left to the individual entrepreneurs to avail themselves of the facilities offered by the respective State Governments for setting up of units at different locations. They can avail of all the facilities/concessions available to Small Scale Sector.

[Translation]

#### Benches of High Courts

1230. SHRI KASHI RAM RANA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the States in which Benches of High Courts have been set up during the last three years; and

(b) the details of the said benches and their jurisdictions?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) and (b) One permanent Bench of the Gauhati High Court was established at Shillong on 4.2.95 and its jurisdiction is over the State of Meghalaya.

[English]

#### Loans to Foreign Countries

1231. SHRI MUKHTAR ANIS :

SHRI KACHARU BHAU RAUT :

Will the Minister of FINANCE be pleased to state :

(a) the amount of loans given to foreign countries by the Union Government during the last three years, country-wise;

(b) the names of the countries who have not repaid the full loan; and

(c) the steps being taken by the Government to recover the loans?